

Legalisation of Abortion

4776. **Shri Yajna Datt Sharma:** Will the Minister of Health and Family Planning be pleased to state

(a) whether Government have finalised the proposed legislation to legalise abortion in India, and

(b) if so, the details of the proposed measures and the time likely to be taken for the enactment of the same?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar) (a) No. The views of the State Governments have been invited in the matter

(b) Does not arise

Social Control on Commercial Banks

4777. **Shri Yajna Datt Sharma:**

Shri Shri Chand Goel.

Shri Shiva Chandra Jha:

Shri D. C. Sharma

Shri Sradhakar Supakar.

Shri D. N. Patodia:

Shri Vasudevan Nair.

Shri E. Barua:

Shri Hardayal Devgun

Shri Bal Raj Madhok;

Shri Beni Shankar Sharma.

Will the Minister of Finance be pleased to state:

(a) whether Government called a Conference of top executives of the Scheduled Banks and the Reserve Bank of India in Delhi on the 18th June, 1967 to discuss measures for bringing commercial banks under effective social control,

(b) if so, the broad details of the decisions taken at the conference, and

(c) the action being taken to implement them?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (c) The meeting was called to discuss possibilities of improving the working of the banking system with a view to making it more responsive to the requirements of agriculture and small scale industries

The discussions were exploratory in nature and no specific decisions were reached.

Financial Assistance Sought by Punjab for Agriculture

4778. **Shri Shri Chand Goel:**

Shri Yajna Datt Sharma:

Will the Minister of Planning be pleased to state.

(a) whether his attention has been drawn to the statement of the Punjab Minister for Excise and Taxation to the effect that if Centre gave his Ministry Rs 50 crores assistance for Agriculture, Punjab would be in a position to cover the whole deficit for wheat in the country,

(b) if so whether Centre has had any dialogue with the Punjab Government on this issue, and

(c) if so, the result thereof?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No, Sir

(b) and (c) Does not arise

Sundarban Development Scheme

4779. **Shri P. R. Thakur:** Will the Minister of Planning be pleased to state

(a) Whether the Central Government have accepted the Sundarban Development Scheme of the West Bengal Government,

(b) if so, the broad details thereof,

(c) whether the scheme is being taken up during the Fourth Plan period, and

(d) whether rehabilitation of suitable displaced persons from East Pakistan is envisaged in the scheme?

The Minister of Planning, Petroleum and Chemicals, and Social Welfare (Shri Asoka Mehta): (a) The scheme is under consideration.

(b) to (d) Do not arise at this stage